

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1372/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

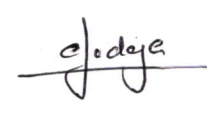
SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES: DBS Bank Limited
V/s.
Ruchi Soya Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mr. Janak Dwarkadas	Sr. Counsel	
	Mr. Mustafe Doctor	Sr. Counsel	
	Mr. Ashish Karmat	Counsel	
	Ms. Ankita Singhania	Counsel	
	Mr. Abhey Jodhpur	Ms. Shruti Katakay & Mr. Jay Zaveri	
	i/b. Crawford Bayley & Co		

1.	Mr. Ganesh Joshi	Sr Counsel	
2.	Mr. Vivek Shetty		
3	Mr. Hrudhay Khurana		
	i/b AZB & Partners		
	for Petitioner		

ORDER

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ORDER

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The Counsel for the Petitioner and the Corporate Debtor are present.

Oral submissions are concluded by both sides.

List this matter on 05.10.2017 for filing affidavit by the Petitioners. Both sides are directed to make their further written submissions, if any, on 05.10.2017.

Order Reserved.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)